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ITEM NO.68

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 8817/2015

RAM VEER SINGH AND ANR.

Appellant(s)

VERSUS

DISTRICT INSPECTOR OF SCHOOLS, MUZAFFARNAGAR AND ORS. Respondent(s)
(with appln. (s) for exemption from filing O.T. and permission to
file additional documents)

WITH

C.A. No. 8819/2015

(With appln.(s) for exemption from filing O.T. and)

Date : 01/09/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr.Ashish Pandey,Adv.

Mr. Vishwa Pal Singh,Adv.

Mr/Ms.Mehul M.Gupta,Adv.

Mr. R. P. Gupta,Adv.

For Respondent(s)

Ms.Purnima Jauhari,Adv.

Mr. Deepak Anand,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the appellants in both matters shall file the
affidavit of valuation within a period of four weeks.

List the matter again on 18.10.2016.

(M V RAMESH)

Registrar

SB